

ORISSA HIGH COURT, CUTTACK

NOTICE

Dated, Cuttack the 3rd October, 2019

Advertisement No. 1 Dated 22.04.2019 for Designation of Advocates as Senior Advocates by the Orissa High Court

It is hereby notified Under Rule 6(3) of High Court of Orissa (Designation of Senior Advocate) Rules, 2019 to invite suggestions and views, if any, to be submitted on or before 18.11.2019 issued earlier be treated as 18.10.2019 instead of 18.11.2019 to the under signed in respect of **Shri Dibyasingha Mishra**, applicant Advocate to be designated as Senior Advocate, whose correspondence address is given below.

By Order of the High Court


-- 3/10/2019
Registrar (Judicial)

Shri Dibyasingha Mishra, Advocate,
3-C/281, Sector-9, C.D.A.,
Bidanasi, Cuttack

Copy forwarded to the Computer Section of the Court for uploading the same in the Courts Website.


-- 3/10/2019
Registrar (Judicial)